

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 31396/2022

HEM SINGH & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and IA No.157192/2022-EXEMPTION FROM FILING O.T. and
IA No.157191/2022-EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 04-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
[IN CHAMBER]

For Petitioner(s) Mr. Avnish Singh, Adv.
 Mr. Prithvi Yadav, Adv.
 Mr. Gaurav Lomes, Adv.
 Mr. Ankur Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the petitioner.

The application seeking exemption from surrendering is
rejected.

The petitioner is granted six weeks' time to surrender and
file proof of surrender thereof.

(SNEHA)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
BRANCH OFFICER